Staff of the Indian High Commission in U.K.

2342. Shri Dinesh Singh: Will the Prime Minister be pleased to state:

- (a) whether there was any proposal to reduce the staff in the Indian High Commission office in U.K.; and
- (b) if so, the progress made in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) As a part of the general economy drive launched in 1957 it was decided to hold in abeyance a total of 114 posts borne on the strength of the Ministries of External Affairs, Defence, Education, and Works, Housing and Supply. Five other posts have been downgraded. The resultant economy will be £83,852 per annum.

As regards the wider question of a reorganisation of the establishment of the High Commission in U.K., it has been decided to send a team of officers of the Special Reorganisation Unit of the Finance Ministry to carry out a work-study of certain departments of the High Commission.

Cottage Industries in Punjab

2243. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state the names of cottage industries started in the Punjab State on co-operative basis during 1957?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The following cottage industries were started in the Punjab State on cooperative basis during 1957-58:—

	Name of Industry												
1	Shoe-making and ma	anufa	cture				goods		ing:		gand t	one	-0^
2	Village pottery .												I
3	Cotton, Silk & Wool	weav	ving										114
4	Handicrafts				•								53
								To	TAL				357

Land for Rehabilitation of Displaced Persons in Tripura

2244. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) the area of land which has been purchased by Government through Co-operative Societies or directly for the rehabilitation of the displaced persons in Belonia Sub-division, Tripura; and
- (b) whether such land would be given to tribal Jhumias for rehabilitation?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The Tripura Administration acquired only 650 acres of land in Belonia Sub-Division under the Land Acquisition Act. No land has been purchased through Co-operative Societies. The entire area is meant for the rehabilitation of displaced persons.

Displaced Persons Camps in Tripura

2245. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how many community centres have been established in different camps and colonies in Tripura under